

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:4442
ANSWERED ON:07.12.2010
SECURITY FOR METRO LINES
Thamaraiselvan Shri R.

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has received any complaints with regard to loopholes in the security plan of the Metro Airport Express Line to be operated in the National Capital Territory of Delhi;
- (b) if so, the details thereof and the reaction of the Government in this regard;
- (c) whether private security guards are being deputed by the Delhi Metro Rail Corporation and Delhi Airport Metro Express Private Limited for security of the said line instead of specialised Central Industrial Security force (CISF) personnel;
- (d) if so, the details thereof and the reasons therefor; and
- (e) the steps taken by the Government to use specialised CISF personnel to guard the metro lines?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

- (a) & (b): As and when any loopholes are found in the security of vital installations, including Delhi Metro, the same are brought to the notice of the concerned agencies for plugging these loopholes. So far as the security plan of Delhi Airport Metro Express Line is concerned, the Delhi Metro Rail Corporation has informed that no complaint regarding loopholes in it has been received.
- (c) & (d): As per the Concessionaire Agreement, the Concessionaire shall engage the Central Industrial Security Force (CISF), a Government Agency, or other approved security agency to provide qualified staff and security equipment for the operation of DMRC security procedure for passengers and baggage entering Stations. However, final decision in respect of the security of the Airport Express Line has not been taken.
- (e): The Government has already inducted the CISF for providing security to the Delhi Metro, other than the Airport Express Line.